

Reliance General Insurance Company Ltd.

Add-On/ Clause Wording under Standard Fire and Special Perils Policy

Inland Transit:

It is agreed and understood that otherwise subject to the terms, exclusions, provisions and conditions contained in the policy or endorsed thereon, the policy shall be extended to cover insured's Plant & Machinery and spares but excluding stock, finished goods and raw materials, whilst in transit within the territorial limits of India subject to:

- Damage caused as a result of perils covered under the policy and forming part of the property insured.
- Provided that the insured property is suitably packed and/ or prepared for transit which shall also be deemed to include stowage.
- Provided that the maximum amount payable under this extension shall not exceed as specified in policy schedule per transit.
- Provided that it is not indemnifiable under a more specific policy.

Deductible for this cover would be __% of the consignment value subject to minimum of Rs. ___ per transit.

The cover is restricted to material damage only and consequential loss of any kind is not covered.

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